## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited V/s.

M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 213, 241-242 & 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Aditya Advocate

Sungh

ilb Little & Co

for fest fondents

2. Areez gegder Advocate

ilb VEKITAS CEGAL

for letitioners

## Order CP No. 35/213,241-242&59/NCLT/MB/MAH/2017

For the Counsel stated that the Settlement is in progress, list this matter for

reporting settlement on 24.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)